

CIVIL JUDGE AND JMFC, MANVI
Sri.Vijaykumar S. Hiremath
CIVIL JUDGE and JMFC, Manvi
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>03.00.04.00 PM</u>				
1	CrI.Misc. 22/2017 (NOTICE)		smt. Hussainamma Vs somalینگappa alias somaingesh	RAJA SHAMSUNDER NAYAK Hanumanthappa Nayak
BALANCE BY				
2	CrI.Misc. 684/2015 (NOTICE)		Smt Kamalamma wo Hanumanth Vs Hanumantha S/o Narasappa	MANOHAR VISHWAKARMA A N RAJ
3	P.C.R. 81/2020 (HEARING)		Manvi P.S Vs Jilani S/o Mahiboob Sab, Occ Driver R/o Bhuranpur.	
4	C.C. 669/2018 (EVIDENCE)		Lingayya Hiremath Vs Dyamanna	M.VEERANAGOUDA ART Adv.
FURTHER EVIDENCE FOR PLNTF				
5	C.C. 152/2019 (EVIDENCE)		Sri.Manjunath S/o Markandayya Vs Sri.Yallappa S/o Huligappa	SIDDALINGAPPA RAJA SHAMSUNDER NAYAK
6	C.C. 41/2015 (APPEARANCE OF ACCUSSED)		MAHINDRA RURAL HOUSING FINANCE LTD Retd Deepak Prasad Vs Diddi Basava	RAVI KUMAR PATIL SIDDALINGAPPA
7	C.C. 607/2015 (APPEARANCE OF ACCUSSED)		State of Kavital PS Vs SHIVALINGA sO HANUMANTHA	APP B.K.AMARESHAPPA
8	C.C. 310/2018 (Evidance)		Manvi PS Vs Pala shiva alias Rajesh alias Shrinu alias shivukumar alias shivashankarand another	APP
9	C.C. 587/2015 (CUSTODY MATTERS)		Sirwar PS Vs Alishek Davud alisas Aslam Asamath so Syed Abeeб	

Cases listed below are adjourned due to Covid 19

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10	Crl.Misc. 631/2020 (SUMMONS)	19-12-2020	Taher Pasha S/o Shekh Muktar, Age 27 yrs, Occ Agri, R/o ward No. 9 Bus Stop, Indraji Naga Manvi Vs The Chief Officer TMC Manvi.	Syed Yadulla Hussaini
11	Crl.Misc. 642/2020 (SUMMONS)	19-12-2020	Jalalsab S/o Moulasab, Age 50 years, Occ Tailor R/o Ward No. 17 Manvi, Tq. Manvi. Vs The TMC Manvi and all concerned.	Chandrakala A
12	Crl.Misc. 643/2020 (SUMMONS)	19-12-2020	Sharmoddina Qureshi S/o Chand Sab, Age 60 years, Occ Tailor R/o Manvi, Tq. Manvi. Vs The TMC Manvi and all concerned.	Chandrakala A
13	Crl.Misc. 1628/2020 (APPEARANCE OF PARTY)	19-12-2020	Pamapanagouda S/o Chidamabargouda, Age 46 years, Occ Agri., R/o Cheekalparvi village. Vs The Tahasildhhar, Tahasil Office Manvi.	UMESH KUMAR
14	Crl.Misc. 1629/2020 (APPEARANCE OF PARTY)	19-12-2020	Annappa S/o Narasappa, Age 26 years, Occ Agri., R/o Obalapura, Tq. Urukunda, Dist. Kurnool. Vs The Tahasildar Manvi and all concerned.	Zareena Banu
15	Crl.Misc. 1630/2020 (APPEARANCE OF PARTY)	19-12-2020	Pakkirsab Nadaf Aliys Fakkirsab S/o Babu Sab, AGE 39 years, R/o Byagwat village. Vs The Tahasilhdar, Tahasil Office Manvi.	Samdani Siddiqui M.D.
16	Crl.Misc. 1631/2020 (APPEARANCE OF PARTY)	19-12-2020	S. Lakshmi W/o S. Venkatsh, Age 36 years, Occ Household R/o Dasanur Sugar Pyatri Dasanur. Vs The Tahasildar, Tahasil Office, Manvi.	Shashikantayya C
17	Crl.Misc. 1632/2020 (APPEARANCE OF PARTY)	19-12-2020	Jevitha S D/o Venkatesh S, Age 19 years, Occ student R/o Jagir Pannur Now at Dasanur village. Vs The Tahasilhdar, Tahasil Office Manvi.	Shashikantayya C

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18	Crl.Misc. 1633/2020 (APPEARANCE OF PARTY)	19-12-2020	S. Lakshmi W/o S Venkatesh, age 36 years, Occ Household R/o Dasanur Sugar Pyatri Dasanur. Vs The Tahasildhar, Tahasil Office Manvi.	Shashikantayya C
19	Crl.Misc. 1634/2020 (APPEARANCE OF PARTY)	19-12-2020	Timmesh S/o Huchhappa R/o Pothnal. Vs The Tahasildhar, Manvi.	Mallikarjun Meti
20	Crl.Misc. 1635/2020 (APPEARANCE OF PARTY)	19-12-2020	Bassamma W/o Basavaraja R/o Pothnal. Vs The Tahasildhar, Manvi.	Mallikarjun Meti
21	Crl.Misc. 1636/2020 (APPEARANCE OF PARTY)	19-12-2020	Gangamma W/o Ramanna R/o Pothnal. Vs The Tahasildhar, Manvi.	Mallikarjun Meti
22	Crl.Misc. 1637/2020 (APPEARANCE OF PARTY)	19-12-2020	Mallamma W/o Narasappa R/o Pothnal. Vs The Tahasildhar, Manvi.	Mallikarjun Meti
23	Crl.Misc. 1638/2020 (APPEARANCE OF PARTY)	19-12-2020	Ningappa S/o Siddappa R/o Pothnal. Vs The Tahasildhar, Manvi.	Mallikarjun Meti
24	Crl.Misc. 1639/2020 (APPEARANCE OF PARTY)	19-12-2020	Malingaraya S/o Basappa R/o Pothnal. Vs The Tahasildhar, Manvi.	Mallikarjun Meti
25	C.C. 1050/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Sirwar P.S Vs Nazeer Choudari S/o Husenchoudri, Age 30 years, R/o Sirwar.	APP
26	C.C. 1051/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Sirwar P.S Vs Satyavel S/o Subramanyam, Age 48 years, r/o Sirwar.	APP
27	C.C. 1052/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Sirwar P.S Vs Ramesh S/o Nagaraja, Age 18 years, Occ Coolie R/o Indra Nagar Sirwar.	APP
28	C.C. 1053/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Sirwar P.S Vs Shravan Kumar S/o Ranganna, Age 24 years R/o Sirwar.	APP

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29	C.C. 1054/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Sirwar P.S Vs Noor Mohamed S/o Fhakruddi, Age 48 years, R/o Sirwar.	APP
30	C.C. 1055/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Sirwar P.S Vs Rajesh S/o Basavaraja, Age 30 years, R/o Sirwar.	APP
31	C.C. 1056/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Sirwar P.S Vs Ramesh Doddamani S/o Mudukappa, Age 30 years, r/o Sirwar.	APP
32	C.C. 1057/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Sirwar P.S Vs Ajuruddin S/o Ismail Sab, Age 26 years, R/o Sirwar.	APP
33	C.C. 1058/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Sirwar P.S Vs Nagaraja S/o Umesh, Age 28 years, R/o Sirwar.	APP
34	C.C. 1059/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Sirwar P.S Vs Basavaraja S/o Lingappa, Age 25 years, R/o Jakkaladinni.	APP
35	C.C. 1060/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Sirwar P.S Vs Nagesh S/o Pakirsab, Age 28 years, R/o Sirwar.	APP
36	C.C. 1061/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Sirwar P.S Vs Anjaneyya S/o Rangappa, Age 25 years, R/o Sirwar.	APP
37	C.C. 1062/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Sirwar P.S Vs Vijay S/o Umar, Age 20 years, R/o Sirwar.	APP
38	C.C. 1063/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Sirwar P.S Vs Badesab S/o Babusab, Age 24 years, R/o Sirwar.	APP
39	C.C. 1064/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Sirwar P.S Vs Pharuk Sab S/o Yunus, Age 32 years, R/o Sirwar.	APP
40	C.C. 1065/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Sirwar P.S Vs Honnurusab S/o Mahiboob Sab, AGE 26 years, R/o Sirwar.	APP

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41	C.C. 1066/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Sirwar P.S Vs Isak S/o Japhar, Age 28 years, R/o Sirwar.	APP
42	C.C. 1067/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Sirwar P.S Vs Hanumanta S/o Shivappa, age 23 years, r/o Sirwar.	APP
43	C.C. 1068/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Sirwar P.S Vs Shivaraja S/o Shekharappa, age 28 years, R/o Navalkal.	APP
44	C.C. 1069/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Sirwar P.S Vs Rajasab S/o Imamsab, Age 28 years, Occ Fruit Business R/o Indira Nagar Sirwar.	APP
45	C.C. 1070/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Sirwar P.S Vs Shivappa S/o Govinda Shetty, Age 52 years, Occ Hotel Business R/o Sirwar Bus stand.	APP
46	C.C. 1071/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Sirwar P.S Vs Vishvanath S/o Govinda Shetty, age 52 years, Occ Hotel Business R/o Sirwar bus stand.	APP
47	C.C. 1072/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Sirwar P.S Vs Veeresh S/o Hanumanta, Age 40 years, Occ Pan shop R/o Sirwar.	APP
48	C.C. 1073/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Sirwar P.S Vs Hajibabu S/o Rajasab, Age 38 years, R/o Sirwar.	APP
49	C.C. 1074/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Sirwar P.S Vs Azmeer S/o Mahamad Sab age 35 years, R/o Sirwar.	APP
50	C.C. 1075/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Sirwar P.S Vs Udayakumar S/o Basavaraja, age 40 years, R/o Sirwar.	APP
51	C.C. 1076/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Sirwar P.S Vs Modinsab S/o Iamamsab, Age 41 years, R/o Yankanagadde Camp Sirwar.	APP

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52	C.C. 1077/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Sirwar P.S Vs Arakeri Hanumanti W/o Mallayya, Age 60 years, R/o Indra Nagar Sirwar.	APP
53	C.C. 1078/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Sirwar P.S Vs Yashoda W/o Manjunata, Age 28 years, R/o Bus stand Sirwar.	APP
54	C.C. 1079/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Sirwar P.S Vs Shivalingamma W/o Kariyappa, Age 58 years, R/o Bus stand Sirwar.	APP
55	C.C. 1080/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Sirwar P.S Vs S.J.P Khadra S/o Syed Yusuf Peerkhadri, Age 40 years, R/o Sirwar.	APP
56	C.C. 1081/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kavithal P.S Vs Lingappa S/o Mukappa, Age 52 years, Occ Agri., R/o Malladagudda.	APP
57	C.C. 1082/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kavithal P.S Vs Birappa S/o Amarappa, Age 54 years, Occ Agri., R/o Nakkundi.	APP
58	C.C. 1083/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kavithal P.S Vs Krishnappa S/o Somappa, Age 36 years, Occ Agri., R/o Hirebadaradinni.	APP
59	C.C. 1084/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kavithal P.S Vs Bandenawaz S/o Khajasab, age 55 years, Occ Agri., R/o Bagalawada.	APP
60	C.C. 1085/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kavithal P.S Vs Amaresh S/o Rayappa, age 30 yeas, Occ Agri., R/o Bagalawada.	APP
61	C.C. 1086/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kavithal P.S Vs Siddayya Swamy S/o Nagabhushan, Age 32 years, Occ Agri., R/o Bagalawada.	APP

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62	C.C. 1087/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kavithal P.S Vs Hanumappa S/o Lachumappa, age 45 years, Occ Agri., R/o Hirebadaradinni.	APP
63	C.C. 1088/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kavithal P.S Vs Basavaraja S/o Doddappa, Age 28 yeas, Occ Agri., R/o Malladagudda.	APP
64	C.C. 1089/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kavithal P.S Vs Shankar S/o Venkatayya Swamy, Age 29 yers, Occ gri., R/o Antaragangi.	APP
65	C.C. 1090/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kavithal P.S Vs Mahantesh S/o Dyavappa, Age 23 years Occ Agri., R/o Devatagal.	APP
66	C.C. 1091/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kavithal P.S Vs Hiraja @ Veeresh S/o Husem sab, age 50 years, Occ Agri., R/o Golladinni.	APP
67	C.C. 1092/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kavithal P.S Vs Raghavendra S/o Mudukapp, Age 28 years, Occ Agri., R/o Malladagudda.	APP
68	C.C. 1093/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kavithal P.S Vs Yamunappa S/o Siddappa, age 29 years, Occ Agri., R/o Malladaguda.	APP
69	C.C. 1094/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kavithal P.S Vs Mallikarjun S/o Basappa, Age 40 yeas, Occ Agri. R/o Malladagudda.	APP
70	C.C. 1095/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kavithal P.S Vs Basavanagouda S/o Sharanappa, Age 54 years, Occ Agri., R/o Malladagudda.	APP

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71	C.C. 1096/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kavithal P.S Vs Mukappa S/o Rangappa, age 38 yeas, Occ Agri., R/o Thoradinni.	APP
72	C.C. 1097/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kavithal P.S Vs Channappa S/o Siddanna, Age 60 years, Occ Coolie R/o Huligudda. Tq. Devadurga.	APP
73	C.C. 1098/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kavithal P.S Vs Nagayya Swamy S/o Miunayya Swamy, Age 33 years, Occ Agri., R/o Behind old school Malkapura.	APP
74	C.C. 1099/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kavithal P.S Vs Basavaraja S/o Kanakappa, Age 52 years, Occ Agri., R/o Thoradinni.	APP
75	C.C. 1100/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kavithal P.S Vs Hanumant S/o Amarappa Talavar, Age 53 yeas, Occ Agri., R/o Thoradinni.	APP
76	C.C. 1101/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kavithal P.S Vs Amaregouda S/o Shankragouda, age 30 years, Occ Agri., R/o Thoradinni.	APP
77	C.C. 1102/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kavithal P.S Vs Amaresh S/o Devanna, Age 47 years, Occ Agri., R/o Thoradinni.	APP
78	C.C. 1103/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kavithal P.S Vs Huligeppa S/o Narasappa Nutugi, Age 32 years, Occ Agri., R/o Thoradinni.	APP
79	C.C. 1104/2020 (APPEARANCE OF ACCUSED)	19-12-2020	Kavithal P.S Vs Ramanna S/o Hulagappa, age 32 years, Occ Coolie R/o Basapura.	APP

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80	C.C. 1105/2020 (APPEARANCE OF ACCUSSED)	19-12-2020	Kavithal P.S Vs Ramesh S/o Narasappa, Age 38 years, Occ Coolie R/o Thoradadinni.	APP
81	C.C. 122/2014 (Evidance)	11-02-2021	State of Manvi PS Vs DODDA EARANNA	APP HANUMANTHAPPA JALLI
82	C.C. 318/2016 (Evidance)	22-02-2021	Sirwar PS Vs Devaraja Tractor NO KA36 ET8730 Driver	APP B.K.AMARESHAPPA
83	C.C. 161/2017 (Evidance)	22-02-2021	sirwar PS Vs shivaraj and 2 others	APP
84	C.C. 455/2017 (Evidance)	22-02-2021	kavithal PS Vs Nagaraj	APP
85	C.C. 838/2017 (Evidance)	22-02-2021	kavithal PS Vs Ningayya	
86	C.C. 887/2017 (Evidance)	24-02-2021	Manvi PS Vs Sanna Ramanna	APP RAJA SHAMSUNDER NAYAK
87	C.C. 211/2018 (Evidance)	24-02-2021	Manvi PS Vs Chandrashekhar and ano	APP Zareena Banu
88	C.C. 277/2018 (Evidance)	01-03-2021	Manvi PS Vs sharanappa and 9 others	APP SIDDALINGAPPA
89	C.C. 317/2018 (Evidance)	01-03-2021	Kavithal PS Vs Thippanna	APP SIDDALINGAPPA
90	C.C. 351/2018 (Evidance)	01-03-2021	Manvi P.S Vs Anthonamma	
91	C.C. 522/2018 (Evidance)	01-03-2021	State by Manvi P.S. Vs Ambu Split Up	
92	C.C. 653/2018 (Evidance)	02-03-2021	Excise PS Manvi Vs Babu khan	APP GUMMA BASAVARAJ

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93	C.C. 678/2018 (Evidance)	02-03-2021	Sirwar P.S. Vs Ameen Split up Charge sheet	
94	C.C. 782/2018 (Evidance)	02-03-2021	State by Manvi P.S. Vs Somalingappa S/o Shivanayya Kudire	APP YOUNUS PASHA P
95	C.C. 107/2017 (APPEARANCE OF ACCUSSED)	22-04-2021	Manvi Vs Durugappa durgesh hulikeri	APP
96	C.C. 589/2017 (APPEARANCE OF ACCUSSED)	22-04-2021	Kavithal PS Vs Huligenna	APP Ashok Mustoor
97	C.C. 271/2018 (FRAMING OF CHARGE OR PLEA)	23-04-2021	Manvi P.S Vs Syed Makhahul Miya	APP M.VEERANAGOUDA
98	C.C. 281/2018 (FRAMING OF CHARGE OR PLEA)	23-04-2021	Manvi PS Vs Shivaraj and another	APP A N RAJ
99	C.C. 844/2018 (FRAMING OF CHARGE OR PLEA)	23-04-2021	State by Sirwar P.S. Vs Hanumantha S/o Dodda Shivappa	
100	C.C. 79/2019 (FRAMING OF CHARGE OR PLEA)	23-04-2021	State by Kavithal P.S. Vs Vijayakumar S/o Karibassappa	APP SIDDALINGAPPA

Dangling IA:

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03.00.04.00 PM				
1	O.S. 8/2018 (EVIDENCE)		ICIC Bank Vs Mariambi and 2 oth	Aravind Desai
CROSS EXAMINATION OF PW				
2	O.S. 79/2018 (EVIDENCE) IA/3/2018 IA/1/2018 IA/2/2018		V.Veerareddy Vs N.Mallikarjuna	K.SRINIVAS RAO SIDDALINGAPPA
FURTHER ARGUMENTS				
3	O.S. 42/2020 (ARGUMENTS) IA/1/2020		Durugappa S/o Yankappa, Age 49 years, Occ Agriculture R/o Vatagal village, Tq. Maski. Vs Yankappa S/o Yamanappa Lakki, Age 36 years, Occ Agriculture R/o Vatagal village, Tq. Maski.	Venkoba Desai
4	O.S. 78/2014 (ORDERS)		Mumtaz Begum Vs Gousia Begum	GUMMA BASAVARAJ SIDDALINGAPPA
5	O.S. 62/2020 (ORDERS) IA/1/2020		Smt. Durugamma W/o Durugappa, Age 60 years, Occ Household and Agri., R/o Hussainpur village. Vs Hotte Durugappa S/o Basappa, age 75 years, Occ Agri., R/o Hussainpur village.	Raja Ranganath Nayak B.K.AMARESHAPPA
OBJECTIONS TO IAs				
6	O.S. 182/2014 (FIRST HEARING)		Hanumamma Vs Hanumantraya	B.K.AMARESHAPPA Dhumanna Nayak
7	O.S. 54/2017 (FIRST HEARING) IA/2/2017 IA/1/2017		M.Keshavayya Shetty S/o M.Narasimhayya Shetty Vs Mallikarjuna Swamy Hiremath S/o Somayya Swamy	M.MARIBASANGOUDA SIDDALINGAPPA
8	O.S. 21/2018 (FIRST HEARING)		K venktesh Vs K Krupanandam	GUMMA BASAVARAJ
9	O.S. 107/2020 (FIRST HEARING)		Lalesab S/o Narasappa Karigodi Uppar, Age 62 years, Occ Agri., R/o Kavithal village. Now at Sirwar Vs Smt. Annapoorna W/o Amaresh, age 40 years, Occ Agri., R/o Manvi.	B.K.AMARESHAPPA

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10	O.S. 18/2015 (JUDGEMENT)		Gulam Hussain Vs Bijli Nabisab	SIDDALINGAPPA A N RAJ
<u>11.00-01.00 PM</u>				
11	FDP 11/2020 (NOTICE)		Smt. Lakshmi W/o Amaresh, Age 47 years, Occ Agri., and Household r/o Jeenur village, Tq. Manvi. Vs Smt. Earamma W/o Amarayya Myakal, Age 67 yers, Occ Agri., and Household R/o Umali Hosur village.	B.K.AMARESHAPPA
12	EX 12/2020 (APPEARANCE OF PARTY)		Pragathi Krishna Gramin Bank Branch Ballatagi Tq. Manvi Now known as Karnataka Gramin Bank Vs Smt. Shanthamma W/o Mareppa, Age 33 years, Occ Vegetable Business R/o Ballatagi village.	Syed Taher Hussaini Matwale Syed Taher Hussaini Matwale
13	EX 13/2020 (APPEARANCE OF PARTY)		Pragathi Krishna Gramin Bank Ballatagi, Now known as Karnatka Gramin Bank. Vs Smt. Renuka Jinna W/o Sharanappa, AGe 35 years, Occ Fruit Vendor R/o Ballatagi village.	Syed Taher Hussaini Matwale Syed Taher Hussaini Matwale
14	EX 14/2020 (APPEARANCE OF PARTY)		Pragathi Krishna Gramin Bank Ballatagi, Now known as Karnataka Gramin Bank. Vs Ramesh S/o Mallayya Kurbaru, Age 41 years, Occ Agri., R/o Gavigatta village.	Syed Taher Hussaini Matwale Syed Taher Hussaini Matwale
15	EX 15/2020 (APPEARANCE OF PARTY)		Pragathi Krishna Gramin Bank Ballatagi, Now known as Karnataka Gramin Bank. Vs Smt. Parvathi W/o Basavaraja, Age 38 years, Occ Business R/o Ballatagi village.	Syed Taher Hussaini Matwale Syed Taher Hussaini Matwale
16	EX 19/2020 (APPEARANCE OF PARTY)		Pragathi Krishna Gramin Bank Branch Ballatagi, Now knows as Karnataka Gramin Bank. Vs Mareppa S/o Timmayya since deceased by his legal heir.	Syed Taher Hussaini Matwale

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
17	O.S. 3/2018 (HEARING)		Smt Lachumavva Vs Smt Hanumanthi and ano	AYYAPPA GINIWAR
18	O.S. 40/2020 (HEARING) IA/1/2020		Smt. Chandrakala W/o Veeresh Bale, Age 37 years, Occ Agri., R/o House No. 170 Pamankallur village. Vs Veeresh S/o Sangappa Bale, age 40 years, Occ Agriculture R/o House No. 170 Pamanakallur village.	GUMMA BASAVARAJ GUMMA BASAVARAJ
FURTHER EVIDENCE FOR DEFND				
19	O.S. 171/2014 (EVIDENCE)		Haji Sab Vs Smt. Begum	K SRINIVAS RAO Hanumanthappa Nayak
20	O.S. 46/2015 (SUMMONS)		Yaramatti Satyanarayana Vs Kavali Mareppa by Lr.s Smt. Rangamma	A.N.RAJ
21	EX 1/2016 (SUMMONS)		Andhra Bank Govt. India reprntd by bank manager Vs Mrs L Lalitha wo M.K Chandrasekhar	Syed Khuddus Rizwan
22	O.S. 3/2017 (SUMMONS)		veeresh and another Vs venkangouda and others	HANUMANTHAPPA NAYAK
23	O.S. 60/2017 (SUMMONS)		Babu Vs Narasappa	MALLIKARJUN PATIL A N RAJ
24	O.S. 16/2018 (SUMMONS)		chandrashekar Vs khasim sab alias Md khasim sab and ano	SIDDALINGAPPA
25	O.S. 83/2018 (SUMMONS)		Pragathi Krishna Gramin Bank Vs Smt. G.Venkatlakshmi	Syed Taher Hussaini Matwale
26	O.S. 113/2018 (SUMMONS) IA/1/2018		H.Sharanappa gouda Vs Sabanna	MALLIKARJUN PATIL
NOTICE ON IA				
27	EX 10/2018 (SUMMONS)		Pragathi Krishna Gramin Bank Br. Manvi. Vs Amaresh	Syed Taher Hussaini Matwale

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CIVIL JUDGE AND JMFC, MANVI
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Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	O.S. 78/2020 (SUMMONS) IA/1/2020		Annapurna D/o Basappa aliys Basavaraj, age 16 years, R/o Nadugadde Camp, Tq. Sirwar. Vs Basappa @ Basavaraja S/o Hanumantha, Age 45 years, Occ Agri., R/o Nadugadde camp, Tq. Sirwar.	Venkoba Desai
29	O.S. 97/2020 (SUMMONS)		Karnataka Gramin Bank, represented by its Branch Manager, Sri. Bijjam Venkateshwar Reddy R/o Pothna Vs Choudayya Nayak S/o Hanumanthappa Chikkotnekal, since deceased by his LR Smt. Pakiramma	A N RAJ
Cases listed below are adjourned due to Covid 19				
30	O.S. 97/2019 (SUMMONS)	19-12-2020	State Bank of India Branch Manvi. Vs Rudrappa S/o Earanna Jatter, Age 55 years, Occ Agriculture R/o Yadival village.	M.VEERANAGOUDA
31	O.S. 174/2015 (EVIDENCE)	11-02-2021	Pragathi krishna Grameena Bank represented by its Manager Vs Sri Hanmantha so Era	Syed Taher Hussaini Matwale
32	O.S. 158/2016 (EVIDENCE)	11-02-2021	Basappa Vs Ranganna and another	Shekharappa Dumti and Chidanandappa sindhanur
33	O.S. 48/2018 (EVIDENCE)	19-02-2021	Mahesh Vs Eashamma and 9 others	K SRINIVAS RAO Mounesh Rathod
34	O.S. 114/2018 (EVIDENCE) IA/1/2018	19-02-2021	Krishnasa Katwa Vs Dodda yellappa Kotnekal	MALLIKARJUN PATIL Vijaya Bhasker Reddy
35	O.S. 115/2018 (EVIDENCE) IA/1/2018	19-02-2021	Syed Alambash Vs Doddayellappa Kotnekal	Vijaya Bhasker Reddy
36	O.S. 70/2019 (EVIDENCE)	23-02-2021	Mohammed Abdul Rehemana S/o Abdul Nabi Age-29 Occ- Agr/Driver R/o Manvi Town Vs Nyamath Khan S/o Ajmath Khan Age 35 Occ Driver R/o Cement Road Janda Katta Ward No.13 Manvi Town	RAJA SHAMSUNDER NAYAK

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Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
37	O.S. 71/2019 (EVIDENCE)	23-02-2021	G.Gopal Reddy S/o Venkat Reddy Age-50 Occ-Agri/Business R/o R.G.Camp Road Manvi. Vs Pujari Pampapathi S/o Hanumantha Age-55 Occ-Agri, R/o Yaramaldoddi Post Mustoor	K.SRINIVAS RAO
38	O.S. 29/2019 (SUMMONS) IA/1/2019	17-03-2021	Smt. Maremma W/o Mudukappa Vs Narasappa S/o Late Linganna	Virupakshi
39	Misc 13/2019 (SUMMONS)	17-03-2021	Josheph S/o Amrutappa Aliyas Amarappa Age-31 Oc Agri, R/o Toranadinni Vs Basavaraj S/o Basappa Age-60 years, Occ Agri, R/o Chikkadinni	M.K.DESAI
40	O.S. 109/2019 (SUMMONS) IA/1/2019 IA/2/2019	17-03-2021	Mallikarjuna @ Mallikarjuna Hugar S/o Late Ganganna Hugar, Age 52 yrs, Occ Agri. Vs Assistant Executive Engineer Zilla Panchayat Engineering Sub-Division Manvi	GUMMA BASAVARAJ
41	O.S. 111/2019 (SUMMONS)	17-03-2021	Mohinuddin S/o Sabjalisab, Age. 21 Yrs, Occ. Coolie, R/o Kavithala, Tq. Sirwara Vs Huchhusab S/o Chandasab, Age. 50 Yrs, Occ. Agri, R/o Kavithala, Tq. Sirwar	MANOHAR VISHWAKARMA
42	O.S. 21/2020 (SUMMONS)	17-03-2021	Nagesh S/o Dodda Husenappa, Age. 41 Yrs, Occ. Agri, R/o Konapur Pet Manvi, Tq. Manvi, Dist. Raichur Vs S. Tajuddin S/o Dr. Rajjabali, Age. 65 Yrs, Occ. Deed writer, Manvi, Tq. Manvi, Dist. Raichur	GUMMA BASAVARAJ
43	O.S. 98/2020 (SUMMONS)	18-03-2021	Earamma W/o Hampayya, Age 75 years, Occ Agri., R/o Ballatagi village, Tq. Sirwar. Vs Yallappa S/o Shivappa, Age 40 years, Occ Agri., R/o Ballatagi, Tq. Sirwar.	Hanumanthappa Nayak

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Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
44	EX 11/2020 (APPEARANCE OF PARTY)	18-03-2021	Pragathi Krishna Gramin Bank Branch Ballatagi, Tq. Manvi. Now known as Karnataka Gramin Bank Vs Hanumantha S/o Hanumantha Harijan, Age 50 years, Occ Agri., R/o Ballatagi village.	Syed Taher Hussaini Matwale
45	EX 16/2020 (APPEARANCE OF PARTY)	18-03-2021	Pragathi Krishna Gramin Bank Ballatagi, Now known as Karnataka Gramin Bank. Vs Basavarajappa S/o Tammanagouda Malipatil, Age 65 years, Occ Agri., R/o Ballatagi village.	Syed Taher Hussaini Matwale Syed Taher Hussaini Matwale

Dangling IA: